

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/545/ (IB)/2018
NAME OF THE PETITIONER(S) : ALLCARGO LOGISTICS LTD
NAME OF THE RESPONDENT(S) : REGEN POWERTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Kannan P.T.
for M/s. Foremarchel &
Associates

Advocate for Respondent



2) Narendra
for King & Partridge

Advocate for Operational
(creditor)



ORDER

Counsels for both the parties present. Counsel for the Respondent has given a proposal for settlement to which the Counsel for the Petitioner prayed for time to give the response. Put up on **31.07.2018 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)